

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 112
CP No. (IB)- 15/9/JPR/2021
Under Section 9 of IBC, 2016

In the matter of:

Airen Metals Pvt. Ltd.

...Operational Creditor

Versus

Kandoi Metal Powders Manufacturing Co. Pvt. Ltd. ...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Rajesh Kumar Gautam, Adv.
Ajay Atolia, CA
Rajni Rawat, CS

For the Corporate Debtor : Karan Pratap Singh, Adv.

ORDER

Heard Mr. Rajesh Kumar Gautam, Adv. along with Mr. Ajay Atolia, CA for the Petitioner/ Operational Creditor. Mr. Karan Pratap Singh, Adv. appearing on behalf of the Respondent/ Corporate Debtor submits that the main arguing counsel Mr. Sandeep Taneja is on his legs before Hon'ble High Court of Rajasthan and seeks short adjournment. List the matter on 22.11.2022.

Sd/-

(Prasanta Kumar Mohanty)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

September 27, 2022
VG